

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. IA 2409/2023 IA 1238/2022 IA 2106/2022 IA 1770/2022
In C.P. (IB)/1806(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2023

NAME OF THE PARTIES: IA 2409/2023 Cs Anagha Anasingaraju
IA 1238/2022 Vidyadhar Sarfare Vs. Dr.
Vilas Pandurang Sable
IA 2106/2022 Vidyadhar Sarfare Vs. Cs
Anaghav AnasingarajuIA
IA 1770/2022 Vidyadhar Sarfare Vs. Cs
Anagha Anasingaraju

IN THE MATTER OF
Dr. Vilas Pandurang Sable

V/s

Sant Dnyaneshwar Hospital Pvt Ltd

Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Rohan Agrawal appeared for the Applicant in IA No. 1238/2022 & IA No. 1770/2022. Adv. Avinash R. Khanolkar appeared for the RP in IA No. 2409/2023. Adv. Amol Nehru appeared for the Respondent No. 1 to 4 in IA No. 1238/2022. Adv. Avinash R. Khanolkar appeared for the Respondent in IA No. 1238/2022, IA No. 2106/2022 & IA No. 1770/2022. List the matter on **20.10.2023** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

08.09.2023
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)